

**OFFICE ORDER**

In order to perform Urgent Duty work during Lockdown owing to Covid-19, three Court Rooms i.e. Court Room No. 1 on the Ground Floor and Court Room No. 3 & 4 on the First Floor have been set up for hearing the urgent matters through Vidyo Mobile App. The officials and the appearing Public Prosecutors shall adhere to the social distancing protocol and shall be seated strictly at the places earmarked for them. Since such online working would be deemed to be a Courtroom hearing therefore everyone should dress up in proper Court Uniform.

All urgent matters of Sessions triable nature shall be heard through VC in Court Room No. 1 and Court Room No. 3, whereas all other urgent matters triable by Magisterial Courts shall be heard through video conferencing in Court Room No. 4. System officer is directed to make suitable arrangements in case Lawyers are unable to appear for video conferencing, so that they can be connected through other appropriate applications as has been identified by the Hon'ble High Court vide E-Mail dated 17.04.2020.

Date : 18.04.2020

*SJN*  
**District & Sessions Judge  
Pathankot**

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, PATHANKOT.**

Endst. No. 1170 / Dated 18-04-2020  
System Officer / System Assistant to note / comply. Copy

forwarded for information and necessary action to :

1. All the Judicial Officers posted in the Pathankot Sessions Division.
2. The District Attorney, Pathankot.
3. The President, District Bar Association, Pathankot.

*P*  
**District & Sessions Judge,  
Pathankot.**